

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-182**  
ANSWERED ON – 24/07/2024

**STATUS OF MODEL SCHOOLS**

182 Shri Ryaga Krishnaiah:

Will the Minister of EDUCATION be pleased to state:

- (a) the concept of setting up of model schools and its key features;
- (b) the present status of teacher vacancies in these schools across the country;
- (c) the number of proposals received/sanctioned during the last five years and the current year, State-wise including Andhra Pradesh/ Telangana along with the location where such schools have been opened;
- (d) the details of financial assistance provided by Government during the said period for this purpose, including Telangana and Andhra Pradesh, State-wise, location-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): The Model School Scheme envisaged setting up of one model school per block as a benchmark of excellence at the block level. The scheme has two modes of implementation, viz. (i) setting up of schools in educationally backward blocks (EBBs) through State/UT Governments, and (ii) the remaining schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward. The model schools are meant to be schools of excellence and are expected to be pace setters for neighbourhood schools. Basically a model school has infrastructure and facilities of the same standard as in a Kendriya Vidyalaya and with stipulations on pupil-teacher ratio, ICT usage, holistic educational environment, appropriate curriculum and emphasis on output and outcome.

(b): The administrative control of the Model School Scheme is with the State Government and since Education is a subject in the concurrent list of the Constitution, majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations.

(c) & (d): The scheme has been delinked from the support of the Government of India with effect from 2015-16 and stands transferred to States/UTs. Since Model School Scheme has been transferred to States / UTs w.e.f. 2015-16, therefore no proposal has been received / sanctioned since 2015-16.

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